

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 239 of 2020

In the matter of:

ETA Engineering Pvt. Ltd.

....Appellant

Vs.

Alliance Mall Developers Co. Pvt. Ltd.

....Respondent

Present:

**Appellant: Mr. Sanjay Dhawan and Mr. Gautam Dutta,
Advocates.**

Respondent: Mr. Amrutanshu Dash, Advocate.

ORDER

03.03.2020: For filing of reply, at request of Learned Counsel for Respondent, Mr. Amratanshu Dash, ten days time is granted from today. Then it is open to the Appellant side to file Rejoinder by seven days thereafter.

Registry is directed to list the matter on **31st March, 2020.**

**[Justice Venugopal M.]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

ha/nn